

Seventeenth Loksabha

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Titlr: Regarding Reservation for the SCs, STs, and OBCs in outsourced jobs under Central Government Ministries/Departments/PSUs / Autonomous Bodies.

DR. ALOK KUMAR SUMAN (GOPALGANJ): Sir, the various establishments like Ministries/Departments/PSUs/Autonomous bodies under the Central Government outsource employees based on their respective requirements such as exigency of work, efficiency and economy of operations and unavoidable circumstances. These outsourced services on contract are recruited as per provisions made in the "General Financial Rules, 2017 (GFR 2017), and the "Manual for Procurement of Consultancy & Other Services, 2017". However, there is no provision for reservation for Scheduled Castes (SCs) and Scheduled Tribes (STs), and Other Backward Classes (OBCs) in hiring of employees on contract through outsourcing. I request the Hon'ble Minister of Personnel, Public Grievances and Pensions to formulate and implement the policy of reservation for the SCs, STs & OBCs in outsourced jobs under Central Government Ministries/Departments/PSUs/Autonomous bodies.